

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**4B NETWORKS PRIVATE LIMITED**  
**OPERATING IN VARIOUS SERVICES UNDER THE REAL ESTATE**  
**SEGMENT LIKE LOAN SERVICE, SITE VISIT AND BROKER SUBSCRIPTION**  
**HAVING OPERATIONS IN INDIA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS                                                                                                                                                                     |                                                                                                                                                 |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of the corporate debtor along with PAN/CIN/LLP No.                                                                                                                               | 4B Networks Private Limited<br>PAN: AABCZ6271C<br>CIN: U73100MH2020PTC349457                                                                    |
| 2. Address of the registered office                                                                                                                                                      | 4th Floor, Gayatree Plaza, Turner Road, Bandra (W),<br>Mumbai City, Mumbai, Maharashtra, India, 400050                                          |
| 3. URL of website                                                                                                                                                                        | Not Available                                                                                                                                   |
| 4. Details of place where majority of fixed assets are located                                                                                                                           | Mumbai                                                                                                                                          |
| 5. Installed capacity of main products/ services                                                                                                                                         | Not Available                                                                                                                                   |
| 6. Quantity and value of main products/ services sold in last financial year                                                                                                             | Quantity: Not Applicable<br>Total Receipt: Rs. 17.81 crores<br>(from sale of services)<br>(As per last filed Audited Financials for FY2021- 22) |
| 7. Number of employees/ workmen                                                                                                                                                          | Not Available                                                                                                                                   |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant data for subsequent event of the process are available at : | Documents can be obtained by sending email at Process E-mail id: cirp.4bnetworks@gmail.com                                                      |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :                                                                                            | Can be obtained by sending email at Process E- mail id: cirp.4bnetworks@gmail.com                                                               |
| 10. Last date for receipt of expression of interest                                                                                                                                      | 02/09/2024                                                                                                                                      |
| 11. Date of issue of provisional list of prospective resolution applicants                                                                                                               | 12/09/2024                                                                                                                                      |
| 12. Last date for submission of objections to provisional list                                                                                                                           | 17/09/2024                                                                                                                                      |
| 13. Date of issue of final list of prospective resolution applicants                                                                                                                     | 27/09/2024                                                                                                                                      |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants                                                     | 01/10/2024                                                                                                                                      |
| 15. Last date for submission of resolution plans                                                                                                                                         | 31/10/2024                                                                                                                                      |
| 16. Process email id to submit Expression of Interest                                                                                                                                    | cirp.4bnetworks@gmail.com                                                                                                                       |

- 1) All the EOI's received will be reviewed by RP as well as the COC and thereafter further information / documents related to the process will be provided to the shortlisted parties. The RP / COC shall have discretion to change the criteria for the EOI at any point of time.  
2) RP / COC reserves the right to cancel or modify the process / application / timeline without assigning any reasons and without any liability whatsoever.  
3) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.

**Date: 17/08/2024**

**Place: Mumbai**

**SP/**  
**Ravindra Chaturvedi**  
**Resolution Professional For 4B Networks Private Limited**  
**Reg. No.: IBBI/IPA-001/IP-P00792/2017-2018/11359 (AFA Valid upto 18.11.2024)**  
**Reg. Add: BKC Centre, 31E Laxmi Industrial Estate, New Link Road,**  
**Andheri (W), Mumbai, Maharashtra - 400053**

